

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 178 OF 2015

Dated: 27st September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Power Grid Corporation of India Ltd. ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee
Ms. Pragya Vatts
Mr. Deep Rao

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

ORDER

We have heard learned counsel for the parties. Learned counsel for the appellant may file written submissions on or before 12.10.2017 after serving copy on the other side.

List the matter for further hearing on **24.10.2017.**

**(I.J.Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/ss